COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 1492 OF 2019

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Apex Chamber of Commerce & Industry of NCT Delhi … Appellant(s)
Versus
BSES Yamuna Power Ltd . … Respondent(s)

Counsel for the Appellant(s) : ----

Counsel for the Respondent(s) : ----

ORDER

The applicant/appellant and counsel for the applicant/appellant absent.

List the matter on ***18.11.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Vt/pk